


INCOME TAX APPELLATE TRIBUNAL, RAIPUR

**CAUSE LIST OF SMC BENCH FOR 16-MARCH-2026 (MONDAY)
BEFORE HON'BLE PARTHA SARATHI CHAUDHURY, JUDICIAL MEMBER
IN COURT ROOM 1**

Sr	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 760/RPR/2025	2012-13	[A] SUNNY KUMAR BAJAJ, DHAMTARI (DEFECTIVE)	
2	ITA 765/RPR/2025	2011-12	[A] SUNNY KUMAR BAJAJ, DHAMTARI (DEFECTIVE)	
3	ITA 151/RPR/2026	2016-17	[A] RAJU LAL JAIN	
4	ITA 152/RPR/2026	2017-18	[A] RAJU LAL JAIN	
5	ITA 153/RPR/2026	2015-16	[A] BILASPUR EXPORTS INDUSTRIES	
6	ITA 157/RPR/2026	2019-20	[A] NEETA GUPTA, RAIPUR	
7	ITA 159/RPR/2026	2017-18	[A] NEETA GUPTA, RAIPUR	

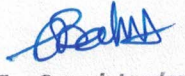

Office Superintendent
For Assistant Registrar
13-Mar-2026
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INCOME TAX APPELLATE TRIBUNAL, RAIPUR

CAUSE LIST OF SMC BENCH FOR 17-MARCH-2026 (TUESDAY)

**BEFORE HON'BLE PARTHA SARATHI CHAUDHURY, JUDICIAL MEMBER
IN COURT ROOM 1**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 162/RPR/2026	2017-18	[A] MAHENDRA NATH AGRAWAL (LEGAL HEIR OF MAHENDRA NATH AGRAWAL), JAGDALPUR (DEFECTIVE)	
2	ITA 164/RPR/2026	2009-10	[A] BHOPANA PRASAD RAO, VISAKHAPATNAM (DEFECTIVE)	
3	ITA 165/RPR/2026	2009-10	[A] BHOPANA PRASAD RAO, VISAKHAPATNAM (DEFECTIVE)	
4	ITA 166/RPR/2026	2010-11	[A] BHOPANA PRASAD RAO, VISAKHAPATNAM (DEFECTIVE)	
5	ITA 167/RPR/2026	2010-11	[A] BHOPANA PRASAD RAO, VISAKHAPATNAM (DEFECTIVE)	
6	ITA 170/RPR/2026	2012-13	[A] BHOPANA PRASAD RAO, VISAKHAPATNAM (DEFECTIVE)	
7	ITA 171/RPR/2026	2012-13	[A] BHOPANA PRASAD RAO, VISAKHAPATNAM (DEFECTIVE)	
8	ITA 177/RPR/2026	2014-15	[A] ACCURATE ASHRAY PVT. LTD., HOWRA (DEFECTIVE)	
9	ITA 178/RPR/2026	2014-15	[A] ACCURATE ASHRAY PVT. LTD., HOWRA (DEFECTIVE)	
10	ITA 180/RPR/2026	2011-12	[A] MOHAMMED USMAN, BHILAI (DEFECTIVE)	


Office Superintendent
For Assistant Registrar
13-03-26 13-Mar-2026

INCOME TAX APPELLATE TRIBUNAL, RAIPUR

**CAUSE LIST OF SMC BENCH FOR 18-MARCH-2026 (WEDNESDAY)
BEFORE HON'BLE PARTHA SARATHI CHAUDHURY, JUDICIAL MEMBER
IN COURT ROOM 1**

Sr	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 779/RPR/2025	2017-18	[A] M/S. BILASA MEDICALS PVT. LTD., BILASPUR (DEFECT COMPLIED)	
2	ITA 838/RPR/2025	2020-21	[A] MANOHAR GANGWANI, RAIPUR	
3	ITA 839/RPR/2025	2015-16	[A] MADHU JAIN, DURG	
4	ITA 56/RPR/2026	2013-14	[A] SHRI INDER JAGGI, RAIPUR (DEFECT COMPLIED)	
5	ITA 182/RPR/2026	2016-17	[A] SHIVANSH ENTERPRISES, BHILAI	
6	ITA 184/RPR/2026	2017-18	[A] TIRATH SINGH PRITHPAL SINGH, BASTAR	
7	ITA 187/RPR/2026	2023-24	[A] REKHA CHANDRAKAR, DHAMTARI	
8	ITA 191/RPR/2026	2016-17	[A] RENU LATA BHATIA	





Office Superintendent
For Assistant Registrar
13-Mar-2026

13-Mar-2026

INCOME TAX APPELLATE TRIBUNAL, RAIPUR

**CAUSE LIST OF SMC BENCH FOR 19-MARCH-2026 (THURSDAY)
BEFORE HON'BLE PARTHA SARATHI CHAUDHURY, JUDICIAL MEMBER
IN COURT ROOM 1**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 71/RPR/2026	2018-19	[A] BASANT KUMAR MISHARA, KORBA (DEFECT COMPLIED)	
2	ITA 72/RPR/2026	2018-19	[A] BASANT KUMAR MISHRA, KORBA (DEFECT COMPLIED)	
3	ITA 120/RPR/2026	2017-18	[A] PYARI SAHU (DEFECTIVE)	



Office Superintendent
For Assistant Registrar
 13-Mar-2026
13.03.26



INCOME TAX APPELLATE TRIBUNAL, RAIPUR

**CAUSE LIST OF SMC BENCH FOR 20-MARCH-2026 (FRIDAY)
BEFORE HON'BLE PARTHA SARATHI CHAUDHURY, JUDICIAL MEMBER
IN COURT ROOM 1**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 193/RPR/2026	2022-23	[A] ÖMPRAKASH GUPTA (DEFECTIVE)	
2	MA 7/RPR/2026	2015-16	[D] RAMA AGRAWAL, DURG	
3	MA 8/RPR/2026	2013-14	[D] MANOJ KUMAR SAHU, DURG	
4	MA 9/RPR/2026	2013-14	[D] MANOJ KUMAR SAHU, DURG	
5	MA 10/RPR/2026	2017-18	[D] SATYA ENTERPRISES	


Office Superintendent
For Assistant Registrar
13-03-26 13-Mar-2026